

### Monthly Report on Compliance with the 3 Ajourment Rule

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjournments Granted	
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil						
2	Commercial Court at Asansol	Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia	Misc. Arbit. Case	/10/2021	01-09-2021	28-11-2023 (Uncontested)	0 days	7	
3	Commercial Court at Asansol	Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia	Misc. Arbit. Case	/12/2022	17-11-2022	30-11-2023 (Contested)	58 days	3	
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case	70/2023	18-09-2023	16-11-2023	1 Day	1	
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit	14/2023	11-07-2023	20-11-2023	33 Days	Nil	
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case	62/2023	24-08-2023	28-11-2023	1 Day	1	
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case	48/2023	03-06-2023	30-11-2023	55 Days	Nil	
8	Commercial Court at Siliguri	Darjeeling, Coochbehar, Jalpaiguri, Kalimpong, Alipurduar, Noth Dinajpur, South Dinajpur and Malda	Nil	Nil	Nil	Nil	Nil	Nil	